expenses, expenses on running and maintenance of Chauffeur Driven Cars termed as 'Staff Cars' TA/DA and ex gratia pay-ments allowed to ITDC employees during; 1986-87 to 30th June, 1990, unit/division department/section wise indicating expenses/payments to Executives and Non-executives] separately and the number of beneficiaries in each case:

- (b) the number of daily wage employees and contracting firms engaged in the above-stud activities/units/division of ITDC for supplying the man-power and payments made to them in lieu thereof by each department/unit/section during the above period; and
- (c) whether any efforts have been made to reduce the non-pkan expenditure in ITDC, if so, what are the details thereof head-wise as carried out by each division during above period ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY i AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The requisite information on overtime, TA/DA including local and fixed conveyance reimbursement, running and maintenance of staff cars, exgratia and entertainment for the period I 1986-87 to 1989-90 (provisional) as given at statements A, B, C, D and E respectively; /See Appendix CLV Annexure 1261 similar information for the period April to June, 90 is not available as the accounting year terminates in March every year. The breakup of the aforesaid expenses separately for executives and non-executives as also the number of beneficiaries in each case is not being maintained in ITDC.

- (b) Separate information in this regard is not being maintained in TTDC.
- (c) The activities of ITDC fall within the ambit of service industry and the expenditure on the various heads is done keeping >'n view the operational requirements. Every effort is made to reduce such expenditure.

Measures to save Dibrugarh from erosion caused by the Brahmaputra

3537. SHRI AMRITLAL BASUMA-TAttY: Will the Minister of WATER

RESOURCES be pleased to state:

- (a) whether it is a fact that Dibrugarh, a tea town of Assam has been threatened by the Brahmaputra owing to erosion upstream in the east of Dibrugarh; and
- (b) if so, what steps have been taken to stop erosion by the Central Water Commission to save the town and what progress has so far been made in this regard?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):
(a) and (b) The Government of Assam proposes to undertake additional anti-erosion scheme as per the model studies conducted at Central Water Power Research Station, Pune.

Special Deposits Scheme for NRIs in Middle East Countries

3538. SHRI SYED SIBTEY RAZI: Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India has launched a new scheme known as Special Deposit Scheme for the benefit of NRIs in Middle East Countries; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) NRIs located in the Middle East have been suggesting for some time introduction of a FCNR Account Scheme with facility of withdrawal of full or part of the sum deposited without notice and providing exchange protection to the depositer. Accordingly FCNR—Special Deposit scheme for the Middle East has been designed with the following salient features:

- The scheme is open to Non-resident Indians as well as Overseas Corporate Bodies (OCBs) owned by Indians resident in the Middle East.
 - (2) Deposits will be designated under the scheme only in U.S. Dollars.
- (3) Deposits can be placed with designated Branches of any Authorised Dealer in India.